Coal Dumps

Written Answers

*88. SHRI R. K. MISHRA:

SHRIMATI AZIZA IMAM:

SHRI SITARAM KESRI:

Will the Minister of ENERGY be pleased to state:

- (a) whether the Coal Mines Authority has decided to set up six coals dumps in Uttar Pradesh;
- (b) if so, what are the reasons therefor; and
- (c) what criteria have been laid down in selecting the six coal dumps and where are they likely to be located?

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) Yes, Sir.

- (b) This has been done with a view to facilitating better movement of coal to lower-priority consumers like small industries, brick-klins and households.
- (c) In consultation with the State Government, the coal dumps have been located at Lucknow, Varanasi, Gorakhpur, Kanpur, Agra and Meerut. The locations have been governed by considerations relating to concentrations of small consumers as also by cost considerations of coal transport by road in the absence of rail transport. These dumps are operated by the UP Co-operative Federation.

Ramman Hydro Electric Scheme

89. DR. R. K. CHAKRABARTI:

SHRI K. B. CHETTRI:

SHRI NABIN CHANDRA BUR-AGOHAIN:

Will the Minister of PLANNING pleased to refer to the reply to Starred Question 373 given in Rajya Sabha on the 28th November, 1974 and state;

(a) whether the Planning Commission

Hydro-Electric Project scheme of the West Bengal Government; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE OF PLANNING (SHRI MINISTRY VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) The project report for the scheme received from the West Bengal Government is in advanced stage of examination in the Central Electricity Authority of the Ministry of Energy.

Rebel Nagas and Mizos crossing over to China and other countries

*90. SHRIMATI SUMITRA G. KUL-KARNI

SHRI SAWAISINGH SISODIA:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRIMATI SARASWATI PRA-DHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the approximate number of rebel Nagas and Mizos who crossed over to China and other countries during the last three years;
- (b) the steps Government have taken to seal the borders; and
- (c) the preventive measures, Government are contemplating to stop these antinational activities of rebels?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI):

(a) A gang consisting of about 60 underground Nagas managed to cross over to Burma en-route China in the first fortnight of November 1974. This gang was about has since given clearance to the Rammam | 100 strong. 30 of them were apprehended. [RAJYA SABHA]

I was killed in an encounter with the security forces 1 died of exhaustion, 4 reportedly got drowned and 6 deserted the gang.

One gang of approximately 50 underground Mizos is reported to have left for China towards the end of 1972.

- (b) Utmost vigilance is being maintained on the borders and inside Mizoram and Nagaland to check the rebels from exfiltration. Security forces have successfully intercepted a gang of China-bound Nagas 1975, and 101 persons during January, were apprehended and 4 killed in the encounter with the security forces.
- (c) Tight security measures are being continued to curb the activities of underground Nagas and Mizos.

Postal Facilities in rural areas of U.P.

- 160. SHRI S. A. HASHMI: Will the Minister of COMMUNICATIONS pleased to state:
- (a) whether it is a fact that the postal facilities in rural areas of Uttar Pradesh are very poor; and
- (b) if so, what steps Government have taken to improve the postal services in those areas?

COMMUNICA-THE MINISTER OF TIONS (DR. SHANKER DAYAL SHARMA): (a) At present there is one post office for every 22 Sq. kilometres in the rural areas of Uttar Pradesh serving approximately 5780 persons.

(b) The Department has plans to increase the number of post offices and deliveries within the limits of available resources.

Collaboration agreements with foreign companies

- 161. SHRI S. A. HASHMI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:
 - (a) the number of collaboration agree-

ments entered into with foreign companies during 1974;

- (b) the details of foreign know-how and financial involvement in these agreements;
- (c) the names of the countries of origin of these companies; and
- (d) the terms and conditions for remission of profits by these companies?

THE MINISTER OF INDUSTRY AND (SHRI T. A. PAI): CIVIL SUPPLIES (a) The total number of foreign collaboration proposals approved by the Government of India during the year 1974 was

- (b) Out of 359 cases, 305 cases involved only technical collaboration, while the remaining fiftyfour cases involved foreign equity participation totalling Rs. 669.34 lakhs. The collaboration agreements covered, amongst others, the manufacture of electrical equipment, industrial machinery, chemicals, transportation, metallurgical industries and machine tools.
- (c) The names of countries of foreign collaborators include Federal Republic of Germany, U.S.A., U.K., France, Japan, Canada, Italy, Belgium, Czechoslovakia. Denmark, German Democratic Republic, Hungary, Malaysia, Sweden, Switzerland, Finland, Holland, Ireland, Luxembourg. Spain, Norway, Rumania, Australia and Austria.
- (d) The remittances of profits and dividends on foreign investments are permitted subject to payment of Indian taxes thereon and subject to such restrictions as are imposed by Government from time to time.

Freedom fighters from U.P. and Bihar

- 162. SHRI S. A. HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) the names of freedom fighters from